

(4) 4

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

---

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN (TECHNICAL MEMBER)

---

APPLICATION NUMBER :  
PETITION NUMBER : TCP/40/ (IB)/2017  
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 433(e) (f)

---

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	R. BALAMURALI	ADVOCATE, Shivalakumar & Suresh for Respondent	KBahubhul
2	M. A. Mudinaven	Advocate Counsel for Petitioner	[Signature]

---

**ORDER**

Both the counsels for petitioner and respondent present. Counsel for petitioner is directed to file an affidavit and a bank certificate as per Section 9(3)(b)(c) of I&B Code, 2016 within seven days. Counsel for respondent prays time for filing counter. At request, time is enlarged. Put up on 21.06.2017 at 02.30 P.M.

[Signature]  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

[Signature]  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))